

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 9 of 2011

Dated: 16th November, 2011

Himachal Pradesh State Electricity Board

.... Appellant (s)

Versus

H.P. State Electricity Regulatory Commission & Anr.

...Respondent (s)

Appeal No. 178 of 2010

Jaiprakash Power Ventures Ltd.

.... Appellant (s)

Versus

H.P. State Electricity Regulatory Commission & Anr.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matters on **08.12.2011.**

COURT MASTER